

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

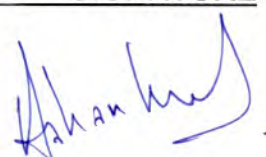
C.P NO. 333/2016
CA NO.
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Idemitsu Lube India Pvt. Ltd.
Vs
A.S. Autotech Pvt. Ltd.

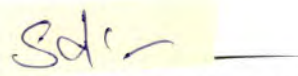
SECTION OF THE COMPANIES ACT: 433(e)&434&439

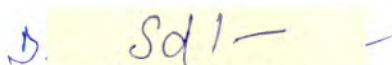
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AKANKSHA NEUPA	ADVOCATE	PETITIONER	

ORDER

The Petitioner shall file compliance affidavit within two weeks along with the paper books.

List on 23rd of May, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

5. 
(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)